

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3790
ANSWERED ON:16.12.2014
EXEMPTION IN PROPERTY TAX TO EMBASSIES
Lokhande Shri Sadashiv Kisan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the various embassies based in New Delhi are given exemption in property tax by the Government; and
- (b) if so, the reasons along with the total loss of revenue incurred by the Government thereon as on date?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): Yes, Madam.

(b): The Vienna Convention on Diplomatic Relations 1961 and the UN Convention on privileges and Immunities, 1947 forbid levy of taxes in any form on Diplomatic Missions.

There is no revenue loss in view of above.